Annexure-9

Name of the corporate debtor: UR SINTER PRIVATE LIMITED; Date of commencement of CIRP: 04.01.2023; List of creditors as on: 13.02.2023

In accordance with Section 25(2) (e), IBC ,2016 List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

	1	1	Sl.No.	
Total	T)		SI.No. Name of creditor	
ï	1	1	Date of receipt	Details
ī	ï	1	Amount claimed	Details of claim received
1		1	Amount of claim admitted	
t	1	1	cl <sub>a</sub>	Details
		1	Amount Nature of covered by claim security interest	Details of claim admitted
1	1		Amount covered by guarantee	ted
1	í	1	Whether related party?	
1	1	ï	Amount of any mutual continge nt dues, that claim any be set-	
1	1	1	Amount of Amount of Amount of any mutual of claim continge nt dues, that not claim may be set- admitte off d	0
ı		1	Amount of claim not admitte d	
1	1		Amount of claim under verificati on	
1		-	Remarks, if any	

